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SLP(C)No. 7421 OF 2001
yITEM No.201

Court No. 8

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.7421/2001
(From the judgement and order dated 04/08/2000 in CWP 6915/00
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MAHARSHI DAYANAND UNIVERSITY, ROHTAK

Petitioner (s)

VERSUS

R.N. GUPTA & ORS.

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for c/delay in filing SLP
and permission to place addl. documents on record and directions and
exemption from filing O.T.)
(For Final Disposal)

Date : 06/02/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s) Mr.Nidesh Gupta,Adv.
Ms. S. Janani,Adv.

For Respondent (s) Mr. Abhijat P. Medh,Adv.

Mr.Mukul Rohtagi,ASG
Mr.Chava Badri Nath Babu,Adv.
Mr. Bimal Roy Jad,Adv.

Mr. K.B. Rohtagi,Adv.

Mr.Praveen Kumar Rai,Adv.
Ms.Kavita Wadia,Adv.

UPON hearing counsel the Court made the following
O R D E R

The matter is adjourned by one week.

(USHA BHARDWAJ)
P.S. TO REGISTRAR

(SHELLY S.GUPTA)
COURT MASTER